

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

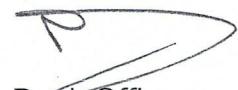
No.1/Judicial/Misc./TDSAT/2024

Dated: 12th January, 2026

N O T I C E

This is to inform that Court No.2 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit from 13th to 15th of January, 2026. The matters listed before Court No.2 during the above said period are adjourned en-bloc and shall be listed as per following schedule : -

Date	Shifted to
13.01.2026	01.04.2026
14.01.2026	02.04.2026
15.01.2026	07.04.2026



Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.